


Form for submission of Return of assets and liabilities on First Appointment under Rule 18(1) in respect of Movable, Immovable and Valuable property.

...

1. Name of the Government servant (in block letters). **VIVEK SHARMA**
2. Service to which he belongs. **H.P. Judiciary**
3. Total length of service upto date:
 - (i) In non-gazetted rank.
 - (ii) In Gazetted rank. **Appointed on 30.8.2006(A.N.)**
(Approximately 4 months).
4. Present post held and place of posting. **Civil Judge(Jr.Div)-cum-Judicial Magistrate(II), Dharmshala, District Kangra.**
5. Total annual income from all sources during the Calender year immediately preceding the First day of January, 2007. **Rs.90,000/- approximately.**
6. Declaration.

I hereby declare that the return enclosed namely, Forms I to V, are complete, true and correct as on 31.12.2006 to the best of my knowledge and belief, in respect of my information due to be furnished by me under the provisions of Sub-rule(1) of Rule 18 of the Central Civil Services(Conduct) Rules, 1964.

Dated: January 10, 2007.


(Vivek Sharma)
Signature.
Civil Judge(Jr.Div)-cum-
Judicial Magistrate (II),
Dharmshala, District Kangra.

FORM NO. 1

Statement of Immovable Property on First Appointment/As on the 31st December ~~XX~~ 2006
 (e.g. Lands, Houses, Shops, other Buildings, etc.)

Serial No.	Description of property.	Precise location (Name of District, Division, Taluk & Village in which the property, is situated and also its distinctive number etc.).	Area of land (in case of land and buildings):	Nature of land (in case of landed property):	Extent of interest.	If not in own name, state in whose name held, and his/her relationship, if any, to the Government servant.	Date of acquisition.	How acquired (whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name with details of person/persons from whom acquired, (address and connection of the Government servant, if any, with the persons concerned. (Please see Note 1 below)	Value of the property. (Please see Note 2 below)	Particulars of sanction of prescribed authority, if any.	Total annual income from the property.	Remarks
1												
2												
3												
4												
5												
6												
7												
8												
9												
10												
11												
12												
13												

NIL

(Vivek Sharma)
 Civil Judge (Jr D.Ivn.) -
 am-Judicial Magistrate (J.I),
 Dharamshala.

Dated: 10-1-2007.

FORM NO. II

Statement of Liquid Assets on First Appointment/As on the 31st December 19x-2006

- (1) Cash and Bank balance exceeding three months emoluments.
 (2) Deposits, loans advanced and investments (such as shares, securities, debentures, etc.)

Sl. No.	Description	Name and address of company, Bank etc.	Amount	If not in own name, name and address of persons in whose name held and his/her relationship with Govt.	Annual Income derived	Remarks
1						
2						
3						
4						
5						
6						
7						

1. Punjab National Bank, Shimla. 12,000/- In own name

Account No. 015376609



(Vivek Sharma)
 Civil Judge(Jr Divn.)-
 cum-Judicial Magistrate(II),
 Pharamshala.

Dated: 10-1-2007.

FORM NO. III

Statement of Movable Property on First Appointment/As on the 31st December 2006


Sl. No.	Description of items	Price or value at the time of acquisition and/or the total payments made upto the date of return, as the case may be, in case of article purchased on hire purchase or instalment basis	If not in own name, name and address of the person in whose name and his/her relationship with the Government servant.	How acquired with approximate date of acquisition	Remarks
1					
2					
3					
4					
5					
6					

1. Car (Maruti-800) Rs.40,000/- (Approx.)

In own name

By way of transfer from father

Dated: 10-1-2007.


 (Vivek Sharma)
 CIVIL Judge (Jr. Dlvn.) -
 cum-Judicial Magistrate (J2),
 Dharamshala.


Statement of Provident Fund and Life Insurance Policy on First Appointment/
As on the 31st December 2006

Insurance Policies					Provident Fund				
No.	Policy No. and date of policy	Name of insurance company	Sum insured and date of maturity	Amount of annual premium	Type of Provident Funds G.P.F./C.P.F. Account No.	Closing balance as last reported by Audit/Accounts officer along with date of such balance	Contributions made subsequently	Total	Remarks
1	2	3	4	5	6	7	8	9	10

NIL

NIL

Dated: 10-1-2007.


(Vivek Sharma)
Civil Judge(Jr D Jvn.) -
cum-Judicial Magistrate(II),
Dharamshala.

FORM NO V

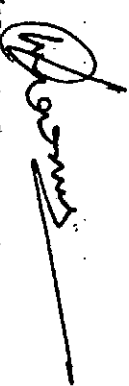
Statement of Debts and Other Liabilities on First Appointment.
As on the 31st December 19... 2006

Sl. No.	Amount	Name and address of creditor	Date of incurring liability	Details of transaction	Remarks
1	2	3	4	5	6

N11

N11

N11



(Vivek Sharma)
Civil Judge(Jr Dvn.) -
cum-Judicial Magistrate(II),
Dharmsahala.

Dated: 10-1-2007.